

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

ORDER

In partial modification to this office earlier Order No.758/18128-18227/Committee/Gaz./PDJ West/2024 dated 28.05.2024, the following committees of West District, Tis Hazari Courts, Delhi are re-constituted as under with immediate effect :-

S. No	Name of the committee	Name of the Officer	Designated as	Concerned Branch
1	Committee for redressal of concerns of Members of the Bar Association at the District. (High Court of Delhi letter No.72/DHC/Gaz./2018 dated 15.10.2018)	Principal District & Sessions Judge (West) The Administrative Civil Judge (West) President of the District Bar Association, THC The Secretary of the District Bar Association, THC Nominee of the Bar Council of Delhi.	Chairperson Convener Member Member Member	Administration Branch
2	Witness Protection Committee (High Court of Delhi Notification No.294/Rules/DHC dated 13.03.2019)	Principal District & Sessions Judge (West) Deputy Commissioner of Police, West District Chief Public Prosecutor, West District, Tis Hazari Courts, Delhi.	Chairperson Member Member Secretary	General Branch
3	To work out the modalities of implication of directions contained in Para 17 of Writ Petition (Civil) No.2162/2015 titled Shri H.V. Kumar & Others Vs Delhi Treasury Tis Hazari Courts & Others for facility and convenience of tracking such deposits and their periodic renewals	Sh. Naresh Kumar Malhotra, District Judge (Commercial Court)-01 Sh. Shiv Kumar, ADJ-02 Administrative Civil Judge (West) District Nazir (West)	Chairperson Member Member Member	LAC Branch
4	Sub-Committee for assessing the quality of the Support Persons (West District), Tis Hazari Courts, Delhi (Minutes of meeting dated 03.03.2020 of "Committee to monitor proper implementation of several guidelines laid down by the Supreme Court as well as High Court of Delhi for dealing with matters pertaining to sexual offences and child witnesses.")	Ms. Harleen Singh, ASJ-01 (POCSO) Secretary, DLSA (West) Ms. Neelam Narang, Addl.PP/RCC Incharge from DCW (Mob : 9650791655) (email : neelamdedew@gmail.com) Ms. Suma Madda, ACP, Sub. Division Rajouri Garden (Mob : 8750871106) (email : acp.rajourigarden@delhipolice.gov.in)	Chairperson Member Member Member	General Branch
5	Purchase Committee	Ms. Hemani Malhotra, District Judge (Commercial Court)-02 Sh. Naresh Kumar Malhotra, District Judge (Commercial Court)-06 Administrative Civil Judge (West) The D.D.O. (West)	Chairperson Member Member Member Member	General Branch
6	Internal complaints committee dealing with complaints with regard to Sexual Harassment against the women employees of West District, THC (GNCT of Delhi letter No.F.8/36/2012/S.I/Vol.I/1983 dated 28.05.2013)	Ms. Shivali Sharma, ASJ-03 Sh. Anil Chandhel, ADJ-04 Ms. Abha Joshi, Governing Body Member, Action India and also Former Director, MARG	Chairperson Member Member	Administration Branch

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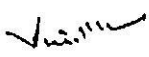
S. No	Name of the committee	Name of the Officer	Designated as	Concerned Branch
7	Grievance Redressal Committee to look into the request / suggestions / grievances and complaints of Staff, Litigants and Public Persons	Principal Judge, Family Court (West) Chief Metropolitan Magistrate (West) Senior Civil Judge-cum-RC (West) Administrative Civil Judge (West)	Chairperson Member Member Member	Administration Branch
8	(i) Arrears Committee to fix targets for disposal of identified cases, to formulate guidelines for expeditious disposal of cases particularly old cases, to propose constructive suggestions and strategy for speedy disposal of targets fixed and to constantly monitor disposal of such cases. (ii) To constantly monitor the disposal of 5 and 10 years old cases. (High Court of Delhi letter No.213(10)/RG/DHC/2016 dated 03/02/2016)	Principal Judge, Family Court (West) Sh. Ajay Gupta, District Judge (Commercial Court)-05 Sh. Hem Raj, ASJ-08 Chief Metropolitan Magistrate (West) Senior Civil Judge-cum-RC (West)	Chairperson Co-chairperson Member Member Member	Judicial Branch
9	For using new Web Portal known as Government e-Marketplace (GeM) of West District	Sh. Gautam Manan, ASJ-09 Sh. Mukesh Juneja, J.A., West District Sh. Mukesh Juneja, J.A., West District Administrative Civil Judge (West) The D.D.O. (West)	<u>Role</u> Primary user Secondary user Buyer(s) Consignee(s) Supervisor D.D.O.	General Branch
10	"Review Sub-Committee" to strategize and deliberate upon disposal of cases with special attention to monitoring cases. The aim and object of the Committee is to creation of leadership and peer groups amongst Judicial Officers. Furthermore, the committee will send a monthly report to the Disposal Review Committee of the Hon'ble Delhi High Court (High Court of Delhi letter No.3227-37/2018 dated 17/07/2018)	Principal Judge, Family Court (West) Chief Metropolitan Magistrate (West) Senior Civil Judge-cum-RC (West)	Chairperson Member Member	Judicial Branch
11	To monitor compliance with directions of the Hon'ble High Court of Delhi in case titled Manjit Singh Vs. State CrI. MC No.4485/2013 dated 10.09.2014.	Sh. Hem Raj, ASJ-08 Chief Metropolitan Magistrate (West) Chief Metropolitan Magistrate (West) Sh. Abhir Singh, ACP (HQ) (M.: 9811192923) (en : legalcellwest303@gmail.com) TCP/HQ/Crime	Chairperson Member Member Member Nodal Officer	Judicial Branch

S. No	Name of the committee	Name of the Officer	Designated as	Concerned Branch
12	District Court Vulnerable Witness Deposition Courtrooms Monitoring Committee (VWDCMC) (For West District) (High Court of Delhi letter No.156-167/Rules/DHC/2022 dated 24.02.2022)	Principal District & Sessions Judge (West) Senior most ASJ Senior most ASJ (POCSO) Senior most ASJ (Rape Cases) The Chairperson, VWDC Committee THC, Delhi	Chairperson Member Member Member Additional Member	General Branch VWDC
13	Committee to Monitor the registration of cases, timely uploading of Orders and hybrid hearing in all Courts of District West.	Principal Judge, Family Court (West) Chief Metropolitan Magistrate (West) Senior Civil Judge-cum-RC (West)	Chairperson Member Member	Computer Branch (West)
14	Selection Committee for Selection of Law Researchers for District Judge (Commercial Courts) (High Court of Delhi letter No.6589/EoDB/DHC/272/2023 dated 29.03.2023)	Principal District & Sessions Judge, West District Principal Judge (Family Court), West District Senior most District Judge (Commercial Court), West District	Chairperson Member Member	General Branch
15	Committee to monitor/observe the reasons of delay of cases pending for more than 2 years. (Letter No.EC/01/2023 dated 02.03.2023 of Hon'ble e-Committee, Supreme Court of India and email dated 07.07.2023 received from High Court of Delhi)	Principal Judge, Family Court (West) Chief Metropolitan Magistrate (West) Senior Civil Judge-cum-RC (West)	Chairperson Member Member	Judicial Branch
16	Committee to complete the task of identification of cases having historical / public importance.	Sh. Hem Raj, ASJ-08 Ms. Saumya Chauhan, ASJ (FTC)-02 Sh. Ankit Karan Singh, MM-08	Chairperson Member Member	General Branch & Computer Branch (West)
17	Accessibility Committee to deal with all issues relating to the Person's with Disability.	Sh. Naresh Kumar Malhotra, DJ (Commercial Court)-06 011-20837323 Senior Civil Judge-cum-RC (West) 011-23918465 Sh. Gaurav Sharma, Advocate Mobile No.: 8447298054 Sh. Sandeep Chand, JA/District System Administrator Mobile No.: 9990720157	Chairperson Member Member Member	General Branch (West)
18	District Victim Compensation Committee (in order to ensure a consultative process to deliberate and award just, fair and reasonable compensation to victims of crime under the Delhi Victim Compensation Scheme)	Ms. Hemam Malhotra DJ (Commercial Court)-02 The Secretary, DLSA (West) The Chief Public Prosecutor	Chairperson Member Member	

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19	To oversee the implementation of the Judgment passed by the Hon'ble Supreme Court of India in the matter titled "Satender Kumar Antil v. Central Bureau of Investigation", SLP (Criminal) 5191/20	Sh. Dig Vinay Singh DJ (Commercial Court)-03 Sh. Ashutosh Kumar DJ (Commercial Court)-01 Sh. Ajay Gupta DJ (Commercial Court)-05	Chairperson Member Member	General Branch
20	District Case Management Committee (To work as per the Action Plan for Arrears Reduction in District Judiciary)	The Principal District & Sessions Judge The Principal Judge, Family Court Sh. Gautam Manan, ASJ-09 The Chief Metropolitan Magistrate The Senior Civil Judge-cum-RC The Secretary, DLSA (West)	Chairperson Member Member Member Member Additional Member	Judicial Branch
21	Committee to maintain cordial relations between Bench and Bar.	The Principal District & Sessions Judge The President, Delhi Bar Association, THC, Delhi. The Secretary, Delhi Bar Association, THC, Delhi.	Chairperson Member Member	General Branch (West)

Note : In the absence of Chairperson, the senior most Officer will Chair the meeting of the Committee.

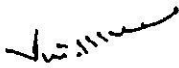
Further the correspondence with the High Court of Delhi, New Delhi will be done only through the undersigned.


10/9/24
(VINOD KUMAR)
PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)

No. 1145/28767-28877
/Committee/Gaz./PDJ West/2024

Dated, Delhi the 10/9/24

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi
3. The Principal District & Sessions Judge, all district, Delhi/New Delhi.
4. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
5. Sh. Gaurav Sharma, Advocate, Chamber No.Y-1, Civil Wing, Tis Hazari Courts, Delhi.
6. The Sr.A.O.(J), VWDC, Tis Hazari Courts, Delhi (Room No.20-A).
7. All the Branch Incharge/DDO of West District, Tis Hazari Courts, Delhi.
8. The Branch Incharge, Judicial Branch, Central District, Tis Hazari Courts, Delhi.
9. The Branch Incharge, Library, Tis Hazari Courts, Delhi.
10. The PS to the undersigned
11. The Reader to the undersigned
12. O/o CMM, West District, Tis Hazari Courts, Delhi.
13. Scanning Room No.282, Tis Hazari Courts, Delhi.
14. For uploading on LAYERS.
15. For uploading on centralized website through LAYERS.


10/9/24
PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)

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